

(b) what are the details of Indian Airlines flights which reached their destinations late with the extent of delay in each case during the above period;

(c) what are the details of Indian Airlines flights which were cancelled during the last three months, sector-wise;

(d) the reasons for delayed and cancelled flights; and

(e) what steps are being taken to improve the services ?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (d) Flights delayed by more than 90 mts. are categorised by Indian Airlines as delayed flights. During the period Nov., Dec., 1989 and Jan. 1990 out of a total of 21,709 flights, 8436 flights were delayed by over 30 minutes and 1,244 flights were cancelled due to the following reasons;

Reasons	No. of flights delayed	No. of flights cancelled
(i) Attributable to Indian Airlines	731	88
(ii) Bad weather conditions, inadequate airport facilities and miscellaneous	1130	497
(iii) Consequential	6575	659
TOTAL :	8436	1244

(e) On the advice of the Govt., the following measures have been taken by Indian Airlines with a view to improving services:—

— Provision of correct information to passengers through the media and other means.

— Increase in the number of telephones and auto-answering machines.

— Installation of HF-SSB sets at more stations to communicate flights information between stations promptly.

— Dissemination of information through tele-text at Delhi.

— Provision of more Customer Service Units.

— Provision of meals and stay at hotels in case of delays of longer duration.

— Designating officers for supervision at different locations and providing assistance in the matter of refunds, taxi vouchers, hotel accommodation, retrieval of baggage, etc.

— Provision of extra cushion between the flight.

— More time for maintenance of aircraft.

— Review of action taken for rectifications of snags at regions as well as at headquarters.

Setting up of National Institute of Medical systems

656. DR. MOHD. HASHIM KIDWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a national institute for all medical systems, i.e. Ayurvedic, Allopathy, Homoeopathy, Naturopathy and Unani in any of the metropolitan cities of the country; and

(b) if so, what are the details in this regard and by when such an institute is likely to be set up ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI RO UTRAY) : (a) No, Sir.

(b) Does not arise.

Allotment of LPG connections/agencies and petrol pump dealerships

657. DR. MOHD. HASHIM KIDWAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to stat.:

(a) what is the number of LP gas connections sanctioned for domestic use during the last five years Statewise;

(b) what is the number of gas agencies allotted to the Muslims and to those belonging to the Scheduled Castes during the above period Statewise; and

(c) what is the number of petrol pump dealerships allotted Statewise during the above period along with the percentage of dealerships allotted to the Muslims and to those belonging to Scheduled Caste community ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY) : (a) The information is being collected and will be laid on the table of the House.

(b) and (c) There is no separate reservation for muslims in the award of dealership/distributorship, and as such no separate statistics on them are maintained. As regards the number of gas agencies and petrol pump dealerships allotted Statewise and to the Scheduled Castes, the information is being collected and will be laid on the table of the House.

Sale of kidney

658. SHRI ASHOK NATH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have taken note of sale of kidney in most of the Metropolitan cities in the country;

(b) whether the opinion expressed by the Indian Medical Association, Medical Council of India and the Maharashtra Medical Council in favour of sale of kidney has been considered by Government; and

(c) if not, whether Government propose to bring a legislation to prevent the sale of kidney in the country ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI RO UTRAY) : (a) Yes, the Government have come across reports alleging trading of human organs including kidneys.

(b) No such opinion in favour of sale of kidney has been expressed by Indian Medical Association, Medical Council of India or Maharashtra Medical Council.

(c) Yes, with a view to prevent the sale of kidney and other human organs in the country, the Government is actively considering the enactment of a comprehensive legislation which will be applicable throughout the country. The proposed legislation purports to regulate the use of human tissues and organs, including kidneys and their donation for therapeutic purpose. It is expected that as a result of such a legislation, there will be a greater availability of human organs through voluntary donors.